

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.140/2011

Sub: Miscellaneous petition under Regulations 29 of the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 read with Regulations 24,111,114 and 115 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for making appropriate provision in the RLDC charges regulations for billing of RLDC Charges directly by the Power System Operation Company to the long-term customers of the power stations.

Date of hearing : 28.6.2011

Coram : Dr. Pramod Deo. Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner : NTPC Limited, New Delhi

Respondents : Power System Operation Corporation Ltd, and Others

Parties present : Shri V.K.Padha, NTPC
Shri M.K.V Rama Rao, NTPC
Shri S.K.Sharma, NTPC
Shri R.K.Bansal, NLDC
Shri S.S.Barranda, NLDC

Record of Proceedings

Through this application, the petitioner NTPC Limited has prayed as under:

- (i) Make appropriate provision in Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 for billing of RLDC Charges directly by the Power System Operation Company to the long-term customers of the power stations; and
- (ii) Till the same is modified and implemented, allowed to bill and recover the RLDC charges from the beneficiaries of the respective power station in proportion to fixed charges billed during the period.

2. After hearing representative of the petitioner, the Commission directed to admit the petition and issue notice to the respondents.

3. The petitioner was directed to serve copy of the petition on the respondents, if already not done, latest by 10.8.2011. The respondents may file their reply on affidavit latest by 26.8.2011, with advance copy to the petitioner. Rejoinder, if any, may be filed by the petitioner, latest by 9.9.2011.

4. The petition shall be listed for hearing on 20.9.2011.

SD/-
(T. Rout)
Joint Chief (Law)